

POST-OFFER PUBLIC ANNOUNCEMENT

IN TERMS OF REGULATION 18(12) OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

SURYAKRUPA FINANCE LIMITED

(CIN: L99999MH1986PLC041487)

Registered Office: 8A, Kapoor Building, Behind Canara Bank, J P Road, Andheri (West),
Mumbai – 400 056, Maharashtra, India. Tel. No.: +91-22-64646411
Email: suryakrupafinance@gmail.com; Web: www.suryakrupafinance.in

This advertisement (“**Post-Offer PA**”) is being issued by Systematix Corporate Services Limited (“**Manager to the Offer**”), on behalf of Mr. Maulin Bhavesh Acharya (“**Acquirer 1**”), Mr. Narendrasinh D. Rana (“**Acquirer 2**”) and Mr. Ashok Kumar Dudi (“**Acquirer 3**”) and jointly referred to as (“**the Acquirers**”) pursuant to Regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended (“**the Regulations**” or “**SEBI (SAST) Regulations, 2011**”) in respect of the Open Offer (“**the Offer**”) to acquire upto **2,60,000** fully paid-up equity shares of ₹10/- each @ price of ₹4/- per equity share, representing 26.00% of the existing paid-up and voting capital of Suryakrupa Finance Limited (“**the Target company**” or “**SFL**”). The Detailed Public Statement (“**DPS**”) with respect to the aforementioned Offer was published on June 27, 2014 and the Offer Opening Public Announcement was published on August 26, 2014 in the following newspapers:

Newspapers	Language	Editions
The Financial Express	English	All India Editions
Jansatta	Hindi	All India Editions
Mumbai Lakshdeep	Marathi	Mumbai Edition

The terms used but not defined in this Post-Offer PA shall have the same meanings assigned to them as in the PA, the DPS, the LOF and the Offer Opening PA.

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| 1. Name of the Target Company | : Suryakrupa Finance Limited |
| 2. Name of the Acquirers and PAC | : Mr. Maulin Bhavesh Acharya,
Mr. Narendrasinh D. Rana and
Mr. Ashok Kumar Dudi
There was no PAC in the Offer. |
| 3. Name of the Manager to the Offer | : Systematix Corporate Services Limited |
| 4. Name of the Registrar to the Offer | : System Support Services |
| 5. Offer Details | |
| a. Date of Opening of the Offer | : August 27, 2014 (Wednesday) |
| b. Date of Closure of the Offer | : September 10, 2014 (Wednesday) |
| 6. Date for communicating the rejection / acceptance of equity shares in the Offer and / or corresponding payment for the acquired equity shares and / or refund or credit of the rejected share certificate(s) or equity shares to corresponding shareholders or accounts holders | : September 17, 2014 (Wednesday) |
| 7. Details of Acquisition | : |

Sl. No.	Particulars	Proposed in the Offer Document		Actuals	
7.1	Offer Price • Fully Paid-up Shares • Partly Paid-up Shares	₹4/- per fully paid-up equity share Not applicable		₹4/- per fully paid-up equity share Not applicable	
7.2	Aggregate number of shares tendered	2,60,000		2,48,150	
7.3	Aggregate number of shares accepted	2,60,000		2,48,150	
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share)	₹10,40,000/-		₹9,92,600/-	
7.5	Shareholding of the Acquirers before Agreement / Public Announcement • Number • % of Equity Share Capital & Voting Capital	1,52,750 (15.28)		1,52,750 (15.28)	
7.6	Shares Acquired by way of Agreement • Number • % of Equity Share Capital & Voting Capital	1,43,900 (14.39)		1,43,900 (14.39)	
7.7	Shares Acquired by way of Open Offer • Number • % of Equity Share Capital & Voting Capital	2,60,000 (26.00)		2,48,150 (24.82)	
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Nil NotApplicable Nil		Nil NotApplicable Nil	
7.9	Post offer shareholding of the Acquirers • Number • % of Equity Share Capital & Voting Capital	5,56,650 (55.67)		5,44,800 (54.48)	
7.10	Pre & Post offer shareholding of the Public • Number • % of Equity Share Capital & Voting Capital	Pre-Offer 7,03,350 (70.34)	Post-Offer 4,43,350 (44.34)	Pre-Offer 7,03,350 (70.34)	Post-Offer 4,55,200 (45.52)

8. The transfer of the Sale Shares and the Open Offer Shares to the Acquirers are under process by the Registrar to the Offer in accordance with the SPA and to the nearest extent possible in accordance with para 2.1.13 of the LOF as all the equity shares tendered were physical with a fixed lot size.
9. The Acquirers severally and jointly accept full responsibility for the information contained in this advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
10. A copy of this advertisement will be available on the websites of SEBI and BSE. It will also available at the registered office of the Target Company.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS

 SYSTEMATIX GROUP Investments Re-defined	SYSTEMATIX CORPORATE SERVICES LIMITED Corporate Identification No.: L91990MP1985PLC002969 SEBI Registration No.: INM 000004224 The Capital, A-Wing, 6th Floor, No. 603-606, Plot No. C-70, G - Block, Bandra-Kurla Complex (BKC), Bandra (East), Mumbai – 400 051, Maharashtra. Tel. No: +91-22-6704 8000; Fax No. +91-22-6704 8022 Email: investor@systematixgroup.in; Website: www.systematixgroup.in Contact Person: Amit Kumar
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Place : Mumbai	Sd/- Maulin Bhavesh Acharya	Sd/- Narendrasinh D. Rana	Sd/- Ashok Kumar Dudi
Date : September 30, 2014.			